

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

CP (IB) No.36/Chd/Pb/2021

**Under Section 9 of the
Insolvency & Bankruptcy
Code, 2016**

In the matter of:-

Worldwide Metals Pvt. Ltd.

...Petitioner-Operational Creditor

Versus

Skyward Rolling & Alloys Ltd. & Ors.

....Respondents-Corporate Debtors

Present through Video Conferencing :-

Mr. Rajat, Advocate proxy counsel for Mr. A.S. Narang, Advocate for the petitioner

Heard the submissions made by the proxy counsel. The proxy counsel has submitted that the arguing counsel is in some personal difficulty and is not able to attend the matter today, therefore, list the matter on 03.05.2021.

Sd/-
(Raghu Nayyar)
Member (Technical)

Sd/-
(P.S.N. Prasad)
Member (Judicial)

April 07, 2021
AV